

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 104
(IB)/348/ND/2020

IN THE MATTER OF:

Adinath International Pvt. Ltd. ... Applicant/Petitioner

Vs

AVR OversePvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 02.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Aman Kharb, Advocate

For the Respondent :

ORDER

None appears for the Corporate Debtor. On 05.01.2021, 2 weeks' time was granted to file reply. Neither reply is filed, nor anybody is appearing. As a last chance 5 days' time is granted to file reply subject to the cost of Rs. 10,000 to be paid to the Applicant.

List the matter on **10.03.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

Upasana